## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105/2016

NAME OF THE PETITIONER(S) : Savithri Vasanthkumar

NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others

**UNDER SECTION** 

: 397/398 of CA 1956

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

Archama For Porceti Moham

KARTHIR SESHADRI

G. SUDHAKAR

ORDER

Counsels representing both the parties are present. Counsel for petitioner sought time for filing rejoinder in CA1/2004. Time extended at request. Put up on

08.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)